

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
STARRED QUESTION NO. 197
TO BE ANSWERED ON 2.8.2021**

Jawahar Navodaya Vidyalayas

†*197. SHRI RATANSINH MAGANSINH RATHOD:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Jawahar Navodaya Vidyalayas are not being constructed at some locations despite having been sanctioned;
- (b) if so, the details thereof;
- (c) whether the Government is taking cognizance for restarting the construction work of the said vidyalayas; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 197 RAISED BY SHRI RATANSINH MAGANSINH RATHOD, HON'BLE MEMBER OF PARLIAMENT TO BE ANSWERED ON 2.8.2021 REGARDING JAWAHAR NAVODAYA VIDYALAYAS

(a) & (b): The Navodaya Vidyalaya Scheme envisages opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. As on date, 661 JNVs have been sanctioned, out of which 580 JNVs are functional from permanent campus, construction work is in progress at different stages in 64 JNVs and 17 JNVs could not be constructed due to non-receipt of land from concerned State Government. The list of 17 JNVs is given below:

S. No.	State	Name of JNV
1	Arunachal Pradesh	Capital Complex (Itanagar)
2	Assam	Kamrup Metro
3	Bihar	Khagaria
4	Chhattisgarh	Kondagaon
5	Delhi	East Delhi
6		West Delhi
7		North Delhi
8		South Delhi
9		North East Delhi
10		Shahdara
11		South East Delhi
12	Jammu & Kashmir	Srinagar
13		Kulgam
14	Jharkhand	Palamu-I
15	West Bengal	Malda
16		Cooch Behar
17		South 24 Paragana-I

(c) & (d): Construction of permanent buildings for JNVs is a continuous process, which depends upon the willingness of the concerned State Government/UT administration to make available requisite suitable land free of cost in favour of Navodaya Vidyalaya Samiti (NVS) for construction of the permanent building. For opening of JNVs, the concerned State Government/District Administration has to provide 30 acres of land free of cost and free from all encumbrances along with sufficient temporary accommodation to run the Vidyalayas for 3-4 years or till own permanent buildings are constructed. Regular follow-up is being made with the concerned State Government for providing suitable land, free of cost for construction of the 17 JNVs mentioned above. Further, the progress of construction work is also monitored regularly with construction agencies to expedite the on-going construction work.
